

**R.O.C.No.4475/2015-RG-B2**

**CIVIL JUDGE**  
**POSTING**

**NOTIFICATION No. 195 / 2015**

Thiru.G.N.Saravanakumar, formerly Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, now under compulsory wait, is posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED :15.12. 2015**

**SD/- P.KALAIYARASAN**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judges posting - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 195 / 2015, dated : 15.12.2015

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Thiru. G.N.Saravanakumar, formerly Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, now under compulsory wait, who has been posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, in the High Court's Notification cited above, is required to take charge of the post of Judicial Magistrate, Fast Track Court at Magisterial Level, Palani, immediately, without fail.

**HIGH COURT, MADRAS.  
DATED :15.12. 2015**

**SD/- P.KALAIYARASAN  
REGISTRAR GENERAL**